

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 332**

TO BE ANSWERED ON THE 21ST JULY, 2026/ ASHADHA 30, 1948 (SAKA)

CRIME DATA

**†332. SHRI BRIJENDRA SINGH OLA:
SHRI RAHUL KASWAN:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the latest data related to crimes across various States of the country as released by the National Crime Records Bureau (NCRB), including the reporting year and the details thereof;

(b) whether the Government proposes to establish a system to ensure that NCRB data is released within three months of the conclusion of each year and if so, the time by which it will be implemented and if not, the reasons therefor; and

(c) the details of crimes committed in Rajasthan, as per the latest data released by the NCRB, in comparison to other States?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI BANDI SANJAY KUMAR)**

(a) and (b): NCRB releases three annual statistical reports namely 'Crime in India', 'Accidental Deaths & Suicides in India' and 'Prison Statistics India'.

The publications collate data of a calendar year, hence, the process of collection of data is initiated only after the completion of the respective year.

The data for the reports is collected from 36 States/Union Territories and 53

Metropolitan Cities i.e. Cities with a population of more than 10 lakhs. The latest published report pertains to the year 2024.

The data is collected digitally through a dedicated software application developed by the Bureau. The data collection and it's consolidation/ compilation is done at various levels in the District/State by the States/ Union Territories and subsequently by the Bureau, through this software application. Data submitted by States/Union Territories is extensively verified/validated at various levels/stages through the inbuilt checks in the software application. In case of discrepancy/ inconsistency in the data, the same is referred back to the respective State/ Union Territory for re-validation. Necessary trainings for ensuring uniformity, are also imparted to the States/Union Territories to collect data as per the detailed proformas. The reports published by the Bureau are made publicly available on the website of the Bureau.

(c): State/Union Territory -wise details of Crime Rate during last three years as per published data in "Crime in India" report are given at Annexure I.

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Annexure I**State/UT-wise Cases Registered under Cognizable IPC/BNS Crimes during 2022-2024**

SL	State/UT	2022	2023	2024
1	Andhra Pradesh	158547	153867	116076
2	Arunachal Pradesh	2308	2505	2479
3	Assam	59315	49884	39816
4	Bihar	211079	231627	238753
5	Chhattisgarh	73822	67961	72410
6	Goa	2711	2094	2121
7	Gujarat	134600	170657	165419
8	Haryana	125435	129294	113101
9	Himachal Pradesh	13231	13505	12071
10	Jharkhand	48726	50187	47250
11	Karnataka	129461	148648	138784
12	Kerala	235858	258538	184528
13	Madhya Pradesh	298578	297689	282874
14	Maharashtra	374038	385623	383044
15	Manipur	3029	19192	4572
16	Meghalaya	2914	2730	3233
17	Mizoram	3587	3281	2701
18	Nagaland	1008	1050	802
19	Odisha	143414	170022	171193
20	Punjab	43738	44872	47677
21	Rajasthan	236090	234985	213352
22	Sikkim	549	511	507
23	Tamil Nadu	193913	203804	197149
24	Telangana	151849	156737	190704
25	Tripura	3653	3814	2994
26	Uttar Pradesh	401787	428794	430552
27	Uttarakhand	16967	17094	15853
28	West Bengal	156503	156237	157909
	TOTAL STATE(S)	3226710	3405202	3237924
29	A&N Islands	460	587	522
30	Chandigarh	2941	3285	3621
31	D&N Haveli and Daman & Diu	1184	761	540
32	Delhi	300429	324257	275402
33	Jammu & Kashmir	25915	25127	22577
34	Ladakh	439	459	460
35	Lakshadweep	64	76	47
36	Puducherry	3237	3348	3515
	TOTAL UT(S)	334669	357900	306684
	TOTAL (ALL INDIA)	3561379	3763102	3544608

Source: Crime in India
